

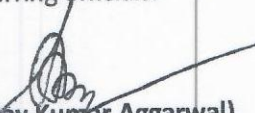
OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

Sub: Sensitization of Court Staff with respect to the special needs of the differently-abled litigants.

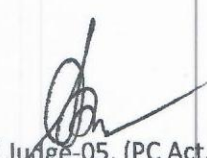
The captioned training programme was held under the aegis of Hon'ble High Court of Delhi. It has been seen during different training programmes that many of the staff members failed to attend the said programmes despite notices. Some of them were directed to be issued with memo(s) to show cause with respect to their absence.

I have been directed by Ld. District & Sessions Judge (HQs), Delhi and Ld. District & Sessions Judge (West), Delhi to impress upon the staff that they should be vigilant and careful enough to attend the different programmes organized by this office as and when directed. In case of defiance in future, strict action shall be taken against absentees/erring officials.


(Sanjay Kumar Aggarwal)
Special Judge-05, (PC Act, CBI)
Delhi.

No. 23/36-23336 Admn.II/Misc./2019 Dated, Delhi the 11/04/19.
Copy forwarded for information and necessary action to:

1. Personal Office of the Ld. District & Sessions Judge (HQs), Delhi .
2. Personal Office of the Ld. District & Sessions Judge (West), Delhi.
3. All the Judicial Officer (Central & West District) with the request to circulate amongst all staff members posted under their control.
4. The Principal Judges (Family Courts)(Central & West District), THC, Delhi with the request to circulate amongst all staff members posted under their control.
5. The Secretary, DLSA (Central & West District), THC, Delhi with the request to circulate amongst all staff members posted under their control.
6. All the Sr. A.O (Judl.),A.O(Judl.)/ Branch-in-charges of Central & West District with the request to circulate amongst all staff members posted under their control.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.


Special Judge-05, (PC Act, CBI)
Delhi.